

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**ORDER**

No.: 1535 of 2024/RG

Dated: 15.10.2024

In the interest of administration and in partial modification to High Court Order No. 1497 of 2024/RG dated 08.10.2024, Hon'ble the Chief Justice, High Court of J&K and Ladakh has been pleased to re-constitute the **Information Technology & Artificial Intelligence Committee** as under:-

1. Hon'ble Mr. Justice Sanjeev Kumar.
2. Hon'ble Mr. Justice Rajnesh Oswal.
3. Hon'ble Mr. Justice Sanjay Dhar.
4. Hon'ble Mr. Justice Rahul Bharti.

**By Order**

  
15.10.24


**(Shahzad Azeem)**  
**Registrar General**

Dated: 15.10.2024

No: 45894-921/RG/95

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs Justice \_\_\_\_\_;  
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
7. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;  
..... for information.
8. CPC e-Courts, High Court of J&K and Ladakh, Srinagar for information and with the request to upload the same on the official website of the High Court.
9. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
10. Order file.

  
15.10.24.  
**Registrar General**